

more than the normal capability of the existing units at the Bokaro Thermal Power Station. The position has not improved since the new 75 MW units could not be brought into stable commercial operation due to unforeseen technical troubles. The position has further deteriorated due to heavy draw down of Hydel Station reservoirs on account of withdrawal of monsoon.

(b) All possible efforts are being made to overcome the difficulties. While the Durgapur sets have now been put under test and trial, the Bokaro fourth units has started delivering power to the grid. Two units of 125/140 MW generating plant have already been ordered and these are expected to be commissioned by 1963-64. With a view to meeting the requirements arising during the Third Five Year Plan, it is proposed to install two additional Thermal units of 125/140 MW each in the system. The proposal is under active consideration in consultation with the participating State Governments.

Panchayat Election in Manipur

1385. { Shri L. Achaw Singh;
Shri Arjun Singh Bhadauria:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether any election of Gram Panchayats has been held in Manipur under U.P. Gram Panchayat Raj Act extended to Manipur; and

(b) if so, how many such Panchayats have been established?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) No, Sir.

(b) Does not arise.

Patharkandi-Dharmanagar Railway Line

1386. Shri Bangshi Thakur: Will the Minister of Railways be pleased to state:

(a) whether the work of land acquisition for the construction of Patharkandi-Dharmanagar Railway line (Tripura) has already been started or is proposed to be started soon;

(b) whether the estimation for the compensation of land to be acquired for the construction of this line has been finalised; and

(c) if so, what is the total amount to be paid to the persons concerned for such acquisition of land and the amount of compensation per acre?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). Not yet.

(c) Does not arise.

Heart Failure

1387. Shri Shiva Datt Upadhyaya: Will the Minister of Health be pleased to state:

(a) whether Government are aware of a new technique discovered in the West about revival of heart beats in heart failure cases on account of coronary thrombosis without resort to intricate surgery;

(b) whether films of this new technique are being shown in the West to train doctors, nurses and ordinary citizens in this new technique which can be learnt easily by the layman; and

(c) whether Government have attempted to procure the films for educating Indian doctors, nurses and laymen?

The Minister of Health (Shri Karmarkar): (a) The method of restoring heart action by massage, referred to in recent newspaper reports, is not applicable to a large majority of patients who die of heart failure. The type of heart failure, which is amenable to cardiac massage (open or closed) is generally that which occurs as a result of sudden stoppage of heart beat mostly in surgical practice.

(b) The Government of India have no information.

(c) The question does not arise.

Flag Station between Narwana and Kalayat Stations

1388. Ch. Ranbir Singh: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to open a new Flag Station between Narwana and Kalayat Stations on the Narwana Kurukshetra branch line of the Northern Zone; and

(b) if so, when it is likely to be opened?

The Deputy Minister of Railways (Shri S. V. Ramaswamy) (a) and (b). It has been decided to open a contractor operated Train Halt between Narwana and Kalayat stations and the work is expected to be taken up during the year 1961-62.

Transfer of Directors of Postal Services

1389. Shri M. B. Thakore: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Directors of Postal Services and other senior officials are not transferred from their places during the whole period of their service; and

(b) if so the reasons therefor?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) No.

(b) Does not arise.

Loans and subsidies given by Centre

1390. Shaikh Mohammad Akbar: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of subsidy and loans given by the Government of India to State Governments and Union Territories for the last 10 years for (i) Minor Irrigation Schemes, (ii) Land Reforms Schemes, (iii) Soil Conservation Schemes, (iv) Dairy Development Schemes and (v) for the development of fisheries; and

(b) whether any interest is charged on the loans, and if so, what is the rate of interest?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Two statements giving the required information are laid on the Table. [See Appendix II, annexure No. 65].

(b) The rate of interest charged on loans varies from year to year and depends on the period of repayment. Normally it ranges from 3 per cent to 4½ per cent.

Minor Irrigation Schemes

1391. Shaikh Mohammad Akbar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the target of bringing 9 million acres of land under irrigation under minor irrigation scheme is likely to be achieved by the end of Second Five Year Plan; and

(b) if so, what is the break-up State-wise of the achievements against the target fixed?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa):

(a) Yes.

(b) The available information is given in the statement below:

State	Second Plan Target	Achievement for First Four Years of 2nd Plan
Lakh Acres		
Andhra Pradesh	4.5	4.3
Assam	12.1	8.1
Bihar	17.4	18.8
Bombay	10.3	6.1
Madhya Pradesh	7.8	3.4
Madras	5.0	2.3
Orissa	3.0	1.2
Punjab	2.7	4.1
Uttar Pradesh	12.9	19.2
West Bengal	3.9	3.1
Jammu & Kashmir	1.2	Not available
Mysore	3.2	1.3
Rajasthan	2.0	3.7
Kerala	2.9	0.9
Total Union Territories.	1.1	0.5
TOTAL :-	90.0	77.0

N.B.: The figures of achievement in the above statement are based on